

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 118 OF 2016 AND
APPEAL NO. 151 OF 2016

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 118 OF 2016

Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.

APPEAL NO. 151 OF 2016

National Solar Energy Federation of India ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.

Counsel for the Appellant(s) : Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Aditya Kumar Singh
Mr. Nived V

Mr. Rakesh Shah – Rep.

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. G. Umapathy
Mr. S. Vallinayagam for R-2

ORDER

Both the parties are permitted to file their respective written submission in this matter on or before 29.07.2019. after duly serving copy of the same to the other side.

As agreed by learned counsel for the parties, list the matter for compliance on **29.07.2019.**

(S. D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson